



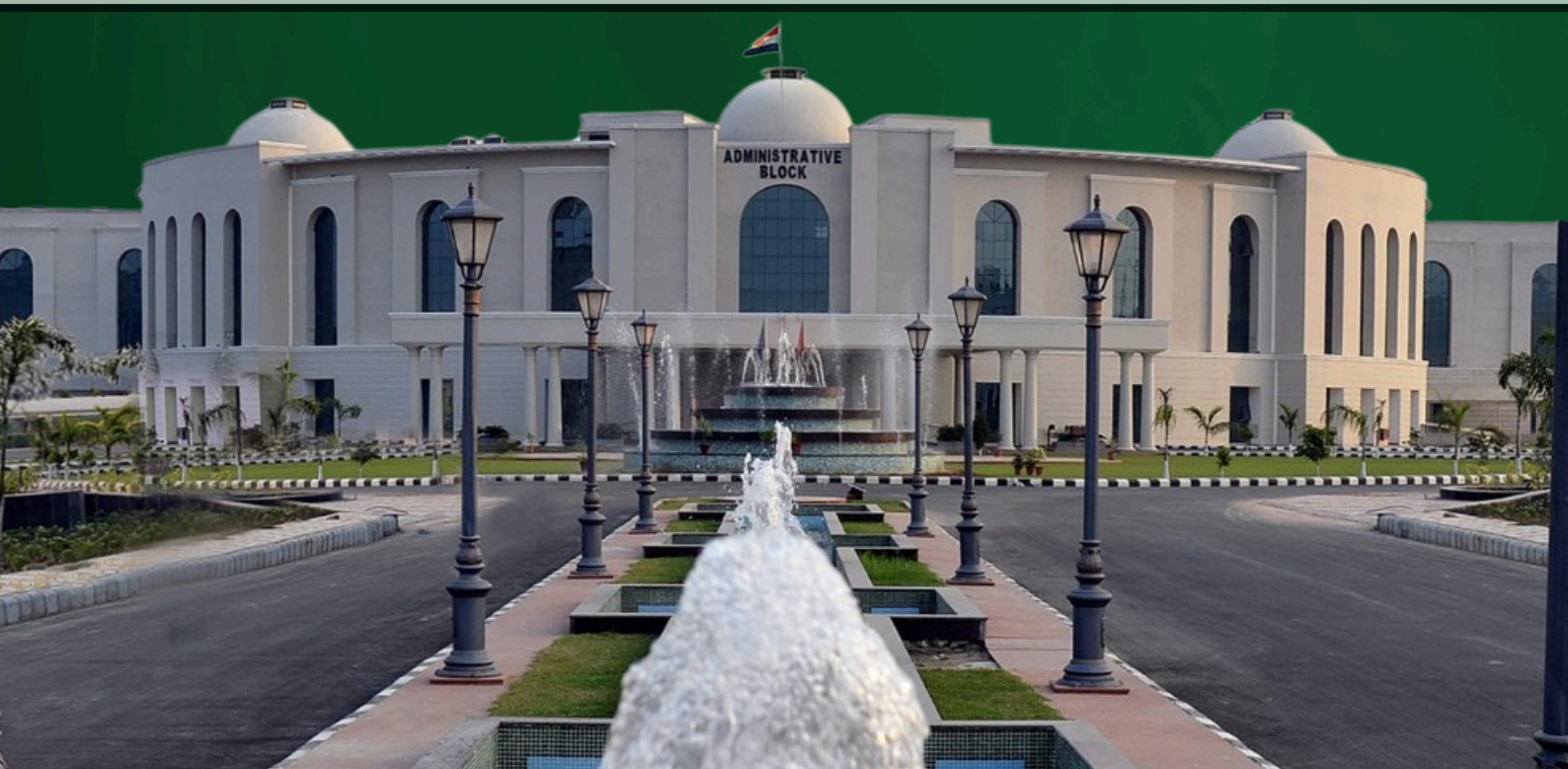
SCC[®] | TIMES
ONLINE



5-DAY FACULTY DEVELOPMENT PROGRAMME

ON
“LAW AND ECONOMICS”

11TH TO 15TH NOVEMBER, 2026





ABOUT RGNUL

The Rajiv Gandhi National University of Law (RGNUL), Punjab, was established by the State Legislature of Punjab through the enactment of the Rajiv Gandhi National University of Law, Punjab Act, 2006 (Punjab Act No. 12 of 2006). The Act established a law university of national stature in Punjab, fulfilling the need for a Centre of Excellence in legal education in the era of globalisation and liberalisation. The University received the approval of the Bar Council of India (BCI) in July 2006.

In May 2015, RGNUL became the first and only National Law University (NLU) to receive accreditation from the National Assessment and Accreditation Council (NAAC) with an 'A' grade. In 2018, RGNUL was among the four NLUs granted autonomous status by the University Grants Commission (UGC).

The University has consistently been recognised among India's leading law schools and has featured among the top 10 law schools in India under the National Institutional Ranking Framework (NIRF) of the Ministry of Education, Government of India.

RGNUL places strong emphasis on research, training, and consultancy across diverse and contemporary areas of legal scholarship. The University continues to advance its vision of becoming a research-intensive institution, fostering academic excellence, interdisciplinary inquiry, and meaningful contributions to the legal profession and society.



ABOUT SALE

SALE aims at teaching and promoting research in the specialization course of Agricultural Law and Economics, which seeks to integrate the disciplines of law, economics, and policy to address the multifaceted challenges of the agricultural sector. The Centre endeavors to synergize legal and economic perspectives in areas such as agricultural marketing, insurance, tenancy, credit, standardization, and international trade, while emphasizing the importance of sustainability and environmental protection. RGNUL, Punjab, as a premier institution of legal education, has established SALE as a Centre of Excellence to promote academic and professional engagement in agricultural law and policy research. Efforts by RGNUL to create an enabling environment through research initiatives, policy advocacy, and awareness programs for farmers, policymakers, and professionals will serve as a milestone towards achieving sustainable agricultural development and socio-economic justice.



ABOUT SCC TIMES

SCC Times is an online legal news and research platform published by Eastern Book Company (EBC). It provides real-time updates on judgments delivered by the Supreme Court of India, various High Courts, and tribunals. The platform also covers legislative developments, policy changes, and important legal news. SCC Times includes case summaries, legal articles, expert opinions, and interviews, making it a useful tool for lawyers, judges, academicians and law students. Due to its credibility and prompt reporting, SCC Times is widely relied upon for tracking contemporary legal developments in India.

In addition, SCC Times highlights landmark and constitutionally significant cases in a simplified manner. It offers subject-wise categorisation, which helps in focused legal research. The platform also reports on appointments, transfers, and administrative updates within the judiciary. Its concise summaries save time while ensuring accuracy of legal information. As a result, SCC Times plays an important role in bridging the gap between legal developments and legal education.

REGISTRATION DETAILS

- Open to: Students, Faculty Members, Research Scholars and all interested participants.
- Eligibility: Open to all, except members of SALE.
- Registration Period: 22 September - 8 November 2026
- Last Date to Register: 8 November 2026
- Participants are required to complete the registration form within the stipulated timeline.
- FDP Dates: 11-15 November 2026
- The programme will explore contemporary intersections between Law and Economics through an academic and interdisciplinary approach.
- Scan the following QR code for registration. [Link](#)



REGISTRATION FORM



PAYMENT LINK

PAYMENT DETAILS AND AWARDS

PAYMENT DETAILS

- Registration Fee: ₹500/- per participant.
- Participants are required to submit the necessary payment details while completing the registration process.
- Registration will be considered complete upon successful submission of the registration form and payment details.

AWARDS & OPPORTUNITIES

- Top 3 Performers: Opportunity for Research Assistantship.
- The top-performing participants will be recognised based on their performance throughout the FDP.

TIMELINE

**REGISTRATION
OPENS**

22 SEPTEMBER, 2026

**REGISTRATION
DEADLINE**

8 NOVEMBER, 2026

**FACULTY
DEVELOPMENT
PROGRAMME**

11-15 NOVEMBER, 2026

ORGANISING COMMITTEE

PATRON IN CHIEF



Prof. (Dr.) Jai S. Singh

Vice Chancellor
RGNUL, PUNJAB

PATRON



Dr. Ivneet Kaur Walia

Registrar (Officiating)
RGNUL, PUNJAB

PATRON



Prof. (Dr.) Naresh Kumar Vats

Professor of Law & Dean Academics
RGNUL, Punjab

**FACULTY
COORDINATOR**



Dr. Brindpreet Kaur

Faculty Coordinator, SALE
RGNUL, Punjab

ORGANISING COMMITTEE

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HARSHEEN KAUR LUTHRA

RUDRAKSH SINGH SISODIA

CO-CONVENORS

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ARMAAN NANDA
MANSI
SAANVI BAJORIA
AANCHAL BISHT

DAIDIPYA SHUKLA
BHAVYA
SWATI SINGH
KARTIK MEWAL
VANSI GAUTAM
ABHINAV BANERJEE
AMREEN AZEEM
SHUBH SRIVASTAVA
NAVYA BHATIA
VANYAA ANAND